

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2109**  
ANSWERED ON-15.03.2022

**PAN-INDIA 3D MAPS**

2109. SHRIMATI VANGA GEETHA VISWANATH:  
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has worked out any action plan in the States including Andhra Pradesh and Telangana also and to prepare digital maps of all its 6,00,000 villages and pan-India 3D maps will be prepared for 100 cities to mark a year of the updated geospatial policy guidelines under ongoing scheme, called SVAMITVA (Survey of Villages and Map-ping with Improvised Technology in Village Areas) since it was launched in the country including the States of Andhra Pradesh and Telangana; and
- (b) if so, the details thereof/implementation status thereof and funds sanctioned/spent till date, State wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI KAPIL MORESHWAR PATIL)

- (a) The Central Sector Scheme “SVAMITVA” aims to provide the ‘Record of Rights’ to village household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards/Title deeds). Under the scheme, the land parcels in rural “Abadi” of all the villages of the country are surveyed. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 29 States/UTs have signed MoU with SoI, including Andhra Pradesh. Telangana State has yet not decided to implement the SVAMITVA scheme. Pan India 3D maps for 100 cities, to mark a year of the updated Geospatial policy guidelines, is not covered under the SVAMITVA scheme.
- (b) The details of implementation of SVAMITVA scheme is attached at **Annexure- I**. Under the scheme, funds to Survey of India are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU). Funds are also released to National Informatics Centre (NIC) for Enhancement of Spatial Planning Application ‘Gram Manchitra’ and Central Infrastructure. The detail of funds released so far is given at **Annexure-II**.

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**Annexure –I**

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 2109 answered on 15.03.2022 regarding 'Pan-India 3D Maps'.

**Status of implementation of SVAMITVA Scheme as on 09.03.2022**

| <b>S.N.</b>  | <b>State</b>             | <b>Villages in which Drone flying done</b> | <b>Villages in which Property Cards prepared</b> | <b>No. of Property Cards prepared</b> |
|--------------|--------------------------|--|--|---------------------------------------|
| 1.           | Andhra Pradesh           | 1,606                                      | 0  | 0                                     |
| 2.           | Haryana                  | 6,462                                      | 3,095  | 3,90,000                              |
| 3.           | Karnataka                | 2,291                                      | 988  | 2,44,157                              |
| 4.           | Madhya Pradesh           | 20,169                                     | 5,541  | 6,00,000                              |
| 5.           | Maharashtra              | 14,546                                     | 1,599  | 2,35,868                              |
| 6.           | Uttar Pradesh            | 55,801                                     | 16,757   | 24,53,084                             |
| 7.           | Uttarakhand              | 8,026                                      | 3,243  | 1,33,000                              |
| 8.           | Punjab                   | 691  | 53   | 4,800                                 |
| 9.           | Rajasthan                | 1,641                                      | 38   | 582                                   |
| 10.          | Gujarat                  | 441  | 0  | 0                                     |
| 11.          | Chhattisgarh             | 1,719                                      | 0  | 0                                     |
| 12.          | Jammu & Kashmir          | 606  | 0  | 0                                     |
| 13.          | Arunachal Pradesh        | 126  | 0  | 0                                     |
| 14.          | Dadra & Nagar Haveli     | 77   | 0  | 0                                     |
| 15.          | Kerala                   | 14   | 0  | 0                                     |
| 16.          | Jharkhand                | 240  | 0  | 0                                     |
| 17.          | Assam                    | 40   | 0  | 0                                     |
| 18.          | Odisha                   | 160  | 0  | 0                                     |
| 19.          | Himachal Pradesh         | 254  | 0  | 0                                     |
| 20.          | Mizoram                  | 32   | 0  | 0                                     |
| 21.          | Tripura                  | 18   | 0  | 0                                     |
| 22.          | Lakshadweep Island       | 5  | 0  | 0                                     |
| 23.          | Ladakh                   | 5  | 2  | 23                                    |
| 24.          | Sikkim                   | 1  | 0  | 0                                     |
| 25.          | Puducherry               | 70   | 0  | 0                                     |
| 26.          | Tamil Nadu               | 2  | 0  | 0                                     |
| 27.          | Goa                      | 410  | 0  | 0                                     |
| 28.          | Andaman & Nicobar Island | 209  | 0  | 0                                     |
| <b>TOTAL</b> |                          | <b>115,662</b>                             | <b>31,316</b>                                    | <b>40,61,514</b>                      |

**Annexure –II**

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 2109 answered on 15.03.2022 regarding 'Pan-India 3D Maps'.

**Details of funds released**

Rs. (in crores)

| <b>Agency</b>    | <b>Survey of India</b> |             | <b>States/UTs</b> | <b>NIC</b>   |
|------------------|------------------------|-------------|-------------------|--|
| <b>Component</b> | <b>LSM</b>             | <b>CORS</b> | <b>IEC/SPMU</b>   | <b>'Gram Manchitra' and<br/>Central Infrastructure</b> |
| 2020-21          | 20.04                  | 55.42       | 2.47              | 2.26   |
| 2021-22*         | 69.82                  | 61.12       | 2.31              | 6.19   |

\*till March 10, 2022

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